

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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लद्दाख, 16 अक्टूबर, 2026
LADAKH, FRIDAY, OCTOBER, 16, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

REVENUE DEPARTMENT, UT SECRETARIAT,
LEH, LADAKH 194101

NOTIFICATION

Leh, the 16th of October, 2026

S.O. 284, - In exercise of the powers conferred by Section 5 of the Jammu and Kashmir Land Revenue Act, 1996 (Act No. XII of Samvat 1996), in its application to the Union territory of Ladakh and in continuation of S.O 180 dated 27.04.2026; the Administration of the Union territory of Ladakh hereby creates the following new District, in the Union territory of Ladakh, as under: —

S. No	District	Head Quarters	Tehsil	Revenue Villages
1.	1.Sankoo	1. Sankoo	1.Sankoo	1. Barsoo, 2. Bartoo, 3. Shargandik 4. Ichoo 5. Karchey Khar 6. Khandi, 7. Farooana, 8. Lankerchey 9. Nagma Kusar 10. Sangrah 11. Stakpa 12. Thang Dambur 13. Thasgam Thuina 14. Umba.
			2.GM Pore	1. GM Pore 2. Tambis
			3. TSG	1. Kanoor 2. Saliskote 3. Trespone
			4. Taisuru	1. Khawos 2. Kochik 3. Achambur 4. Thulus Pursa 5. Namsuru 6. Panikhar 7. Prantee 8. Choskore 9. Parkachik 10. Purtickchey 11. Karpokhar 12. Gialing 13. Taisuru 14. Kargee 15. Tangole 16. Youljuk.

The jurisdiction of District Kargil gets modified by excluding therefrom the Tehsils and Revenue Villages as specified above, which are included in Sankoo District.

This notification shall come into force from the date of its publication in Official Gazette.

By Order and in the name of the Lieutenant Governor of Union Territory of Ladakh.

Sd/-
(Shurbir Singh, IAS)
Commissioner/ Secretary, Revenue,
UT of Ladakh.

Copy to the: -

1. Chief Secretary, Union Territory of Ladakh for kind information.
2. Additional Secretary, JKL Affairs, MHA, GoI for kind information
3. Director General of Police, Union Territory of Ladakh for kind information.

4. Administrative Secretaries (All), Union Territory of Ladakh for kind information.
5. Secretary to Hon'ble Lieutenant Governor, Union Territory of Ladakh for kind information of Hon'ble Lieutenant Governor, Union Territory of Ladakh.
6. Deputy Commissioner (All), Union Territory of Ladakh for kind information.
7. Technical Director, NIC For uploading on the Union Territory website.
8. Office file.

ANUPAM
BHARDWAJ

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(Anupam Bhardwaj, JKAS)
Under Secretary, Revenue,
UT of Ladakh.

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